

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1104 OF 2017 IN**  
**DFR NO. 3883 OF 2017**

**Dated: 15<sup>th</sup> March 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Maharashtra State Electricity Distribution Company Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Rimali Batra  
Ms. Nikita Choukse

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-3

**ORDER**

Heard learned counsel, Ms. Rimali Batra, appearing for the appellant for some time. She prays for some time to take necessary instructions in this matter to make her submissions.

Submission made by the learned counsel for the appellant, as stated above, is placed on record.

Re-list this matter on **16-03-2018**, at the request of the learned counsel appearing for the appellant to enable her to take necessary instructions in this matter to make her submissions.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N. K. Patil)**  
**Judicial Member**

ss/tpd